

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/124/(IB)/2017
NAME OF THE PETITIONER(S) : INOX AIR PRODUCTS LTD
NAME OF THE RESPONDENT(S) : SURANA INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S.R. Sankarshwaran

Counsel for Petitioner
ORDER



Counsel representing both the parties are present. Counsel for petitioner sought time for making his submissions. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)